

ITEM NO.1501

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4852/2011

RABINDRA KUMAR SHAW

Appellant(s)

VERSUS

UNION OF INDIA MINISTRY OF DEFENCE & ORS.

Respondent(s)

Date : 28-08-2019 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, adv.
Mr. Suryoday Prakash Tiwari, Adv.

For Respondent(s) Ms. Alka Agrawal, Adv.
Mr. R. Balasubramani, Sr. Adv.
Mr. Mukul Singh, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. B.V. Balaram Das, AOR

Hon'ble Mr. Justice L. Nageswara Rao pronounced the Non-Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Hemant Gupta.

The appeal is dismissed in terms of the signed Non- Reportable judgment.

Pending application, if any, stands disposed of.

(B. Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master

(The Signed non-Reportable Judgment is placed on the file)